from repai. To that the answer has been given. First of all, taking it at the worst, only very little can go out, or has gone out, and the Nepalese Government is taking steps to stop that.

Shrimati Savitiri Nigam: May I know if the Nepalese Government has given any account about the actual consumption of petroleum and all these goods inside Nepal?

Shrimati Lakshmi Menon: No Sir Tea Centres in European Countries

\*625. Shri Bishwanath Roy:
Shri Raghunath Singh:
Shri Yashpal Singh;
Shri P. C. Borooah:

Will the Minister of Commerce and Industry be pleased to state whether any proposal is under consideration of Government for setting up tea centres in European countries?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): Yes, Sir.

Shri Bishwanath Roy: May I know whether the Government have got any idea about the increase in the export of tea as a result of these proposals?

Shri Manubhai Shah: Export increase is not directly linked up with the opening of tea centres but it does help to increase exports.

Shri Bishwanath Roy: May I know in which of the countries the tea centres are going to be started?

Shri Manubhai Shah: One will be in Edinburgh, another in London and a third one in Dublin. There will be seven more centres, one each at Paris, Amsterdam, Vienna, Istanbul, Milan, Geneva and Brussels.

श्री यशपाल सिंह: क्या मैं जान सकता हूं कि इन देशों में ये केन्द्र स्थापित करने से कंट्रीवाइ ज हमको कितना मुनाफा होगा?

श्री मनुभाई शाह: जैसा कि मैं ने कहा, इन सेंटर्स के बनाने से टी के प्रोपेगेशन में मदद हो सकती है। यह ग्रन्दाजा नहीं लगाया गया है कि एक एक सेंटर से हम कितना कमा सकेंगे। इससे तो लोगों की चाय पीने की श्रादत पड़ेगी श्रौर टी पापुलर होगी, श्रौर फिर उससे हमारा फायदा हो सकता है।

Shri P. C. Borooah: May I know, whether Government have got any proposal to open tea centres in the foreign countries to explore new markets?

**Shri Manubhai Shah:** That is exactly what I said. In Europe three are already being opened and seven are under consideration.

श्री रघुनाय सिंह: मैं जानना चाहता हूं कि इसका खर्चा टी बोर्ड देगा या सरकार देगी, श्रीर एक एक सेंटर पर कितना कितना खर्चा श्राएगा ?

श्री मनुभाई शाह: टी बोर्ड इसका सर्चा देता है, लेकिन वह सरकार ही देती है क्योंकि टी बोर्ड भी सरकार का ही है। इन सेंटर्स पर अलग अलग जगह अलग अलग खर्चा है, किसी पर एक लाख है, किसी पर पौने दो लाख और ज्यादा से ज्यादा साढ़े तीन चार लाख तक है।

Shri Rameshwar Tantia: May I know whether Government intend opening tea centres in the Far Eastern countries like New Zealand and Australia?

Shri Manubhai Shah: To the Far Eastern countries we are sending a delegation headed by the Chairman of the Tea Board next month because in Australia our markets are not yet developed. There is great potential both in Australia, New Zealand and other Pacific countries.

Shri Morarka: In view of the steep fall in our export of tea to America and Canada, do Government propose opening tea centres in those countries also?

Shri Manubhai Shah: In the first place, there is no question of a steep fall. But, certainly, there is much more scope for exports to USA and Canada. So, we are making special efforts in that direction. As a matter of fact, we are examining a scheme for instant tea which will manufacture tea instantly from common tea. We hope to export at least Rs. 2 crores worth of instant tea to the USA.

Mr. Speaker: Shri Kamath.

Shri Morarka: May I point out that the statement of the hon. Minister....

Mr. Speaker: I will give him another opportunity. Now Shri Kamath.

Shri Hari Vishnu Kamath: Is it a fact that superior quality tea is exported and inferior quality tea is reserved for home consumption and, if so, is it the policy of Government to acquire more and more foreign exchange even at the cost of the health and life of their country men?

Shri Hari Vishnu Kamath: I want to know whether it is out of order.

**Mr. Speaker:** Does he expect that the answer would be "yes" in this case?

Shri Hari Vishnu Kamath: Let it be anything. I am prepared to welcome any answer—either "yes" or "no". Why should you answer on behalf of the Minister? Let the Minister answer it.

Mr. Speaker: When it is so evident, he should not press for an answer.

Shri Hari Vishnu Kamath: It is not so evident to me.

Mr. Speaker: He should be satisfied with the question itself.

Shri Hari Vishnu Kamath: No, Sir. I am sorry. May I say .....

Mr. Speaker: Order, order.

Shri Hari Vishnu Kamath: May I appeal to you on a point of procedure? A question is put and it is admitted by you. It is not inadmissible; you have not ruled it out as inadmissible, or irrelevant or anything of that kind.

When it is admitted, the Minister should answer it. Why should you do it on behalf of the Minister?

Mr. Speaker: I am not answering it. I have only said that the question itself suggests the answer and there cannot be any other answer. That is what I said. Now Shri Pant.

Shri Hari Vishnu Kamath: It is not so suggestive.

Shri Tyagi: He only wants a cup of tea.

Shri K. C. Pant: May I know whether it is a fact that so far Indian tea was not exported to Europe except via UK?

Shri Manubhai Shah: Yes, in the past it was only after the London auction that Indian tea went to the Continent. But now with the new approach that we are having and with the Common Market that is likely to come up, we will have direct contacts with the European countries.

Mr. Speaker: Shri Morarka. I am not allowing him a second opportunity; only an opportunity for clarification.

Shri Morarka: I do not want a second opportunity. The hon. Minister stated that there was no steep fall in our export of tea to the United States. I want to know whether he is aware that our exports have fallen from .....

Mr. Speaker: Now he is arguing his case.

Shri Morarka: The House must get the correct information. I am not arguing at all. According to the published figures, there is a fall in export of tea from 1.35 crore kilograms to .98 crore kilogramms. Is it considered a steep fall by the hon. Minister?

Shri Manubhai Shah: It has been explained several times in the House that tea consignments in a particular calendar year move at a faster rate and the stock gets accumulated. When

we say that there is a steep fall or rise, we go by the averages. As a matter of fact, during the current year there has been a rise in exports to these countries.

## फिल्म पोस्टर्ज

\*६२६. ेश्री भक्त दर्शन : ेश्री भागवत झा ग्राजाव :

क्या सूचना श्रीर प्रसारण मंत्री २४ मई, १९६२ के तारांकित प्रश्न संख्या १०३४ के उतर के सम्बन्ध में यह बताने की क्षुग करेंगे कि फिल्म पोस्टरों के बारे में नियुक्त समिति ने अपने कार्य में क्या प्रगति की है ?

सूचना और प्रसारण मंत्रालय में उप-मंत्री (श्री शामनाथ) : कमेटी की श्रव तक चार बैठकें हुईं हैं । जो छः फिल्म पोस्टर कमेटी को पेश किए गए थे, उनकी जांच की गई और उन को मन्जूर कर दिया गया ।

श्री भक्त दर्शन: श्रीमान्, प्रश्न करने से पहले में वह कहना चाहता हूं कि इस प्रश्न का शीर्षक गलत रख दिया गया है। इसका शीर्षक होना चाहिए था "ग्रश्लील सिनेमा पोस्टर"।

मैं यह पूछना चाहता हूं कि यह कभेटी बम्बई में ही क्यों स्थापित की गयी, भारत के जो ग्रन्थ फिल्म प्रोड्यूसिंग सेंटर हैं उनमें भी क्यों नहीं स्थापित की गयी है?

श्री शाम नाथ: मान्यवर, चीज यह है कि शुरुश्रात बम्बई से की गई हैं लेकिन उसके बाद कलकते और मद्रास में भी जरूरत होगी तो वहां भी ऐसी कमेटियां बनाई जाएंगी।

श्री भक्ध दर्शन : श्रीमन्, क्या शासन के घ्यान में यह वात ग्रायी है कि इस देश में इस सम्बन्व में एक बड़ा ग्रन्दोलन चल रहा है और ग्राचार्य विनोबा भावे ने भी इस सम्बन्ध में ग्रपनी सम्मति प्रकट की है? सैं जानना चाहता हूं कि क्या केवल कमेटी मुकर्रर करके ही सरकार अपने कर्तव्य को समाप्त समझती है या और भी कोई कड़े कदम इस सम्बन्ध में उठाना चाहती है?

श्री शाम नाथ: मान्यवर, इसके बारे में श्रान्दोलन चला था । इसलिए मुनासिब समझा गया कि फिल्म प्रोड्यूसर्स के को-श्रापेरेशन को हासिल करके ग्रगर इसमें हम कोई चीज कर सकें तो बेहतर होगा । इसी लिए एक कमेटी बनायी गयी जिसमें कि उनके चार पांच प्रतिनिधि हैं ग्रीर उनकी मदद से हम इस मसले को हल करना चाहते हैं।

श्री भागवत झा ग्राजाद: क्या सरकार फिल्म पोस्टरों पर विचार करने के बाद सेंसर बोर्ड को यह ग्रादेश देना चाहती है कि बह ऐसे चित्रों को जिनमें ग्रश्तीलता दिखायी गयी हो कड़ाई से सेंसर करे?

Shri Sham Nath: That is a different question, I suppose, Sir.

Shri Bhagwat Jha Azad: It is not a different question.

Mr. Speaker: Whether it is a different question or not, I shall have to decide that.

Shri Bhagwat Jha Azad: I only want to know whether it is the policy of the Government to ban posters which are obscene and continue it to the films and to instruct the Censor Board to cut obscene scenes there also. He should say 'Yes' or 'No'.

The Minister of Information and Broadcasting (Dr. B. Gopala Reddi): As the law stands today, the Censor Board has no jurisdiction over posters.

Shri Bhagwat Jha Azad: This is relevant. The Censor Board has jurisdiction over films and I want its continuation to films.

Mr. Speaker: Order, order. The argument should not be carried on even while sitting.

Shrimati Savitri Nigam: Just now the hon. Deputy Minister has said that